

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 103
(IB)-750(PB)/2019

IN THE MATTER OF:

Sh.Rakesh Kumar Nigam & anr. Applicant/petitioner

Vs.

Vardhman Estate and Developers Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code,2016.

Order delivered on 13.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Ms. Anuja Saxena, Mr. Yogesh Bhardwaj,
Ms. Shailja Kulshetra, Advs.

For the respondent

Mr. Prashant Katara, Mr. Plash Mittlal,
Advs.

ORDER

For order see, CP No. (IB)-650(PB)/2019.

13.02.2020
Aarti Makker